

in Madhya Pradesh which collapsed during each of the last three years;

(b) the number of bridges repaired out of them and the time by which the remaining bridges are likely to be repaired; and

(c) the total expenditure likely to be incurred thereon?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER) : (a) to (c) During the last three years, one arch span of Machha Bridge, on National Highway No. 6 in Madhya Pradesh was washed away (in 1994 floods) and has been repaired at an estimated cost of Rs. 14.38 lakhs.

[English]

FACT Welfare Schemes

974. SHRI P.C. THOMAS : Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether the Cochin Division of F.A.C.T. (Fertilizer and Chemicals, Travancore) is implementing welfare and other beneficiary schemes for workers;

(b) if so, the details thereof;

(c) the number of workers, employees, staff and officers working in this division;

(d) the number of employees who have been provided accommodations by the company;

(e) the number of employees still awaiting such facility;

(f) whether schemes are envisaged for education of children, health care facilities and recreation of the employees; and

(g) if so, the details thereof

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE DEPARTMENT OF ELECTRONIC AND THE DEPARTMENT OF OCEAN DEVELOPMENT. (SHRI EDUARDO FALEIRO) : (a) and (b) Yes Sir. Apart from the statutory welfare schemes in operation in the Cochin Division of Fertilizer and Chemicals Travancore Ltd. (FACT), some of the other major welfare schemes in operation in the Division are given in the statement enclosed.

(c) to (e) In the Cochin Division of FACT, there are 1873 non-managerial employees and 541 managerial employees. Out of these, 291 managerial employees and 615 non-managerial employees have been provided with accommodation by the Company on the basis of seniority and exigencies of work.

(f) and (g) Yes Sir. The details are indicated in the statement enclosed.

STATEMENT

(i) Hospital facilities

A full fledged hospital is functioning in the Division with all facilities for in-patient treatment of the employees of the Division. Serious cases are referred to specialised centres

outside for which the Company provides medical reimbursement.

(ii) Educational facilities :

For free education of the children of the employees of the Cochin Division of FACT from nursery to class 10th, a high school (Ambalamedu High School) is run by the company. Very high academic standards are maintained by this school which also has other extra-curricular activities for its students.

(iii) Transport Facilities :

The Cochin Division of FACT is operating five contract carriages at present for transporting employees to and from various destinations in and around Cochin for the three shifts.

(iv) Welfare Fund :

For rendering financial assistance by way of interest free loans and ex-grata payments to the needy employees of the Division, there is a labour welfare fund in the Cochin Division.

(v) Group Insurance :

The company has extended to all its employees cover under the Group Accident Insurance Scheme with the Oriental Insurance Company Limited. In the event of accidents, or death, the employees are compensated as per the provisions of the Group Accident Insurance Scheme.

(vi) Recreation Facilities :

There are two clubs, one for managerial and the other for non-managerial employees operating in the Cochin Division Township for providing recreation facilities to the employees of the Division in sports, games and other cultural activities.

(vii) Consumer Societies :

An employees cooperative consumer store and an employees cooperative credit society are functioning in the Cochin Division Township for the benefit of the employees.

Mineral Based Unit in Orissa

975. SHRI GOPI NATH GAJAPATHI : Will the Minister of MINES be pleased to state :

(a) whether the Government propose to set up some new mineral based units in Orissa;

(b) if so, the locations thereof; and

(c) the details of the proposals in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF MINES (SHRI BALRAM SINGH YADAVA) : (a) to (c) The information is being collected and will be laid on the Table of the House.

Kandla Port

976. DR. K.V.R. CHOWDARY : Will the Minister of SURFACE TRANSPORT be pleased to state :

(a) whether the Kandla Port can take the full load to export the rice;

(b) if not, the reasons therefor;

(c) whether the rice exporters in the country have requested the Government to provide alternative ports for